

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

IA 82109/2017,82617/2017, in Petition(s) for Special Leave to
Appeal (C) No(s). 22590/2017

RAMESH SINGH

Petitioner(s)

VERSUS

BHOLA PANDEY & ORS.

Respondent(s)

(FOR EXEMPTION FROM FILING O.T. ON IA 82109/2017
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS ON IA 82617/2017)

Date : 23-01-2018 These matters were called on for hearing today.

For Petitioner(s)

Mr. Imtiaz Ahmed, Adv.
M/S. Equity Lex Associates, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Spare copies as well as fresh particulars of respondent
Nos.1 to 4 be furnished within two weeks, as last opportunity.

List again on 20.3.2018.

KAPIL MEHTA
Registrar
23.1.2018

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